

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	IA No. 703 of 2016 in DFR No. 3665 of 2016 (IA 703/16 – for waiver of fees)	U.P.Ceramics and Potteries Ltd. vs. Rajasthan Electricity Regulatory Commission & ors.	3665 of 2016 dated 7/11/2016	5/12/2016	-	19/12/2016
2	IA No. 690 of 2016 in DFR No. 3541 of 2016 (IA No. 690/16 for condonation of delay)	ANSAL API vs. Uttar Pradesh Electricity Regulatory Commission & anr.	3541 of 2016 dated 21/10/2016	6/12/2016	--	19/12/2016
3	IA No. 692 of 2016 in DFR No. 3776 of 2016 (IA No. 692/16 for leave to file the appeal)	Acme Panipat Solar Power Pvt. Ltd. Vs. Haryana Electricity Regulatory Commission & anr	3776 of 2016 dated 18/11/2016	6/12/2016	--	19/12/2016
4	IA No. 700 of 2016 & 698 of 2016 in DFR 2639 of 2016 (IA No. 700/16 for condonation of delay in refiling the appeal & IA No. 698 of 2016 for condonation of delay in filing the appeal)	Alaknanda Hydro Power Co. Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission	2639 of 2016 dated 1/8/2016	6/12/2016	-	20/12/2016
5	IA No. 697 of 2016 in DFR No. 3536 of 2016 (IA No. 697/16 for leave to file the appeal)	Indian Wind Power Association vs. Madhya Pradesh Electricity Regulatory commission & ors.	3536 of 2016 dated 21/10/2016	7/12/2016	--	20/12/2016
6.	A.No.332 of 2016 & IA No. 706 of 2016 (For Admission & IA No. 706/16 for stay)	Nuclear Power Corporation of India Ltd. vs. Central Electricity Regulatory Commission & ors.	3643 of 2016 dated 4/11/2016	7/12/2016		21/12/2016
7.	IA No. 702 of 2016 in DFR 3757 of 2016 (for delay in filing the appeal)	Him Urja Pvt. Ltd. vs. Uttrakhand Electricity Regulatory Commission & anr.	3757 of 2016 dated 16/11/2016	7/12/2016		21/12/2016
8	A.No. 331 of 2016 & IA No. 701 of 2016 (For Admission & IA No. 701/16 – for exemption from filing certified copy of imp. order & dim annxs.)	Talwandi Sabo Power Ltd. vs. Punjab State Electricity Regulatory Commission & anr.	3543 of 2016 dated 21/10/2016	8/12/2016	--	21/12/2016

By Order

Sd/-
Dy. Registrar
13/12/2016